

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2015 &**  
**IA NO. 324 OF 2015**

**Dated: 9<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Maithon Power Ltd. .... Appellant (s)**  
**Versus**  
**West Bengal Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.,  
Mr. C.K. Rai &  
Mr. Paramhans for R-1

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**APPEAL NO. 272 OF 2015 &**  
**IA NO. 440 OF 2015**

**M/s. Maithon Power Ltd. .... Appellant (s)**  
**Versus**  
**Jharkhand Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

**:2:**

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

**ORDER**

Learned counsel for all the parties are directed to file their respective final written submissions/note on or before 23.01.2017 after serving copy on the other side.

List the matter for further hearing on **20.02.2017.**

**(I.J. Kapoor )**  
**Technical Member**  
mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**